

Acknowledgement Receipt to be Issued to the Tenderer of Counterfeit Notes

Name of the Bank/Treasury/Sub-Treasury

Address of the Bank Branch/Treasury/Sub-Treasury

Serial Number: of the Receipt-
Date:

The note(s) described below received from

.....
(name and address of the tenderer) is/are counterfeit and has/have therefore been
impounded and stamped accordingly.

Sl.No. of the note	Denomination	Parameters on which the note is deemed as counterfeit
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Total No. of notes:

(Signature of the tenderer)

(Signature of the counter cashier)